

SHRI B. S. BHAIWA (Bhatinda): The Detachability Offences (Amendment) Bill as reported by the Select Committee is pending for a very long time. That has to be included.

SHRI K. RAGHU RAMAIAH: With great respect, I submit this. Let us be clear about the procedure. Are we reviving the old system?

SHRI DINEN BHATTACHARYYA: You are responsible for it.

SHRI K. RAGHU RAMAIAH: am not.

श्री रामावतार शाल्मी (पटना):
अध्यक्ष महोदय, इमर्जेन्सी के बाबजूद
हरिजनों और आदिवासियों पर प्रायः-
दिन जुल्म हो रहे हैं। इस पर बहस होने
की बात सुची जाती थी, लेकिन संघी
महोदय के वक्तव्य ने इस की कोई चर्चा
ही है। अभी हाल में, 25 जनवरी को,
पटना जिले के फूलवारी थाने में एक
मौलाना बुद्धचक ग्राम के एक खेत मजदूर, दुर्गा
रविदास, को खुले-आम गोली से उड़ा दिया
गया। यह काम एक बड़े जमीन मालिक ने
किया, जो श्री जय प्रकाश नारायण के आन्दोलन
के नेता व समर्थक रहे हैं। इस बारे में अभी
तक कोई कार्यवाही नहीं की गई है।
इस पर कार्यवाही होनी चाहिए, और इस
विषय पर बहस के लिए समय देना चाहिए।

SHRI INDRAJIT GUPTA (Alipore): There is a mention of the Industrial Disputes (Amendment) Bill in the next week's business announced by him just now. We are eager that this Bill should be enacted during this Session. Therefore, I would request him through you that the business should be arranged in such a way that there is enough time for the Bill to go to both the Houses for passing and not that it should be left over.

SHRI K. RAGHU RAMAIAH: If I may say so, I understand that the Industrial Disputes (Amendment) Bill has already been introduced in the Rajya Sabha. Therefore, when it comes here, it will be passed by both the Houses.

12.10 hrs.

WAREHOUSING CORPORATIONS (AMENDMENT) BILL*

THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
AND IRRIGATION (**SHRI ANNA-
SAHEB P. SHINDE**): On behalf of
Shri Jagjivan Ram, I beg to move for
leave to introduce a Bill further to
amend the Warehousing Corporations
Act, 1962.

MR. SPEAKER: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Warehousing Corporations Act,
1962."

The motion was adopted.

SHRI ANNASAHEB P. SHINDE:
Sir, I introduce the Bill.

12.11 hrs.

✓MOTOR VEHICLES (AMENDMENT) BILL—Contd.

MR. SPEAKER: Now, we shall take up further consideration of Motor Vehicles (Amendment) Bill. Shri Dinesh Joarder to continue his speech.

SHRI DINESH JOARDER (Malda): Mr Speaker, Sir, during the discussion on this Bill yesterday I was mentioning that according to the length of the roads and the necessity of the regular maintenance and development, particularly of important roads, the amount provided in the current budget i.e. Rs. 16 crores, is

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†Introduced with the recommendation of the President.